

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
LUCKNOW BENCH,  
LUCKNOW.**

**C.C.P. No. 65 of 2010**

**In**

**Original Application No. 210 of 2010**

This the 14th day of February, 2011

**Hon'ble Mr. Justice Alok Kumar Singh, Member-J  
Hon'ble Mr. S.P. Singh, Member-A**

Ramesh Kumar Yadav, Aged about 28 years, S/o late Jagan Nath yadav, R/o Village Poorey Mani Manohar, Post Pakarganj, District Rae-Bareilly

.....Applicant

By Advocate : None

Versus.

Sri Rajeev Srivastava, Director of Geological Survey of India, Northern Region, Centre (E), Aliganj, Lucknow

.....Respondent.

By Advocate : Sri S.P. Singh

**O R D E R**

**By Justice Alok K Singh, Member-J**

Case called out. Nobody is responding for the applicant. Sri S.P. Singh, learned counsel for respondent is present.

2. Learned counsel for the respondent points out that the compliance of the order dated 11.5.2010 passed by this Tribunal in O.A. no. 210 of 2010 has already been made and representation of the applicant has been disposed of vide order dated 13.12.2010. Its copy has already been communicated to the applicant. The compliance report has been filed on 28.1.2011, but there is no objection/reply from the side of the applicant. Nobody is also



present on behalf of the applicant to oppose the compliance report filed by the respondent.

3. In view of the above, CCP stands disposed of and notice issued to the respondent is hereby discharged.



**(S.P. Singh)**  
**Member-A**



**(Justice Alok K Singh)**  
**Member-J**

Girish/-